

# Parliament Session Alert

## Budget Session Part II – April 26 to May 22, 2007

### Highlights

- ◆ The Ministry of Parliamentary Affairs had published the list of business for the Budget Session. Based on this list we had published [Parliament Session Alert](#) on February 27, 2007.
- ◆ The Ministry has updated the proposed list of government business for the second part of the Budget Session. The list of legislative business is given below.

### Government Bills listed for Consideration and Passing during Budget Session

Short Title	Introduced on	Status
<a href="#">The Securities Contracts (Regulation) Amendment Bill, 2006</a>	December 15, 2006	
<a href="#">The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005</a>	December 5, 2005	Standing Committee report on December 12, 2006
<a href="#">The Finance Bill, 2007</a>	February 28, 2007	Passed by Lok Sabha on May 3, 2007
<a href="#">The Cable Television Networks (Regulation) Amendment Bill, 2006</a>	December 19, 2006	Passed by Lok Sabha on May 3, 2007
<a href="#">The Electricity (Amendment) Bill, 2005</a>	December 23, 2005	Standing Committee report on May 22, 2006
<a href="#">The Seeds Bill, 2004</a>	December 9, 2004	Standing Committee report on November 28, 2006
<a href="#">The Forward Contracts (Regulation) Amendment Bill, 2006</a>	March 21, 2006	Standing Committee report on December 19, 2006
<a href="#">The Warehousing (Development and Regulation) Bill, 2005</a>	December 7, 2005	Standing Committee report on November 23, 2006
<a href="#">The Armed Forces Tribunal Bill, 2005</a>	December 20, 2005	Standing Committee report on May 23, 2006
<a href="#">The State Bank of India (Subsidiary Banks) (Amendment) Bill, 2006</a>	May 22, 2006	Standing Committee report on December 14, 2006
<a href="#">The Factories (Amendment) Bill, 2005</a>	August 16, 2005	Not referred to Standing Committee
<a href="#">The Constitution (One Hundred and Third Amendment) Bill, 2004</a>	December 23, 2004	Standing Committee report on February 21, 2006
<a href="#">The National Commission for Minorities (Repeal) Bill, 2004</a>	December 23, 2004	Standing Committee report on February 21, 2006
The Mizoram University (Amendment) Bill, 2007	March 12, 2007	
<a href="#">The National Institutes of Technology Bill, 2007</a>	May 22, 2006	Passed by Rajya Sabha on March 21, 2007

Sources: Ministry of Parliamentary Affairs, Bulletins of Lok Sabha and Rajya Sabha, PRS.

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May 4, 2007

## Bills listed for Introduction, Consideration and Passing during Budget Session

Short Title	Comments
The Competition (Amendment) Bill, 2007	Replaces Competition (Amendment) Bill, 2006, which was introduced on March 9, 2006, and Standing Committee report on December 12, 2006

Sources: Ministry of Parliamentary Affairs, PRS.

## Bill listed for Withdrawal during Budget Session

Short Title	Comments
<a href="#">The Competition (Amendment) Bill, 2006</a>	To be replaced by a new Bill

Sources: Ministry of Parliamentary Affairs, PRS.

## Bills listed for Introduction during Budget Session

Short Title
<b>A Category</b>
The Drugs Authority Bill, 2007
The Maternity Benefit (Amendment) Bill, 2007
The Damodar Valley Corporation (Amendment) Bill, 2007
The Seamen's Provident Fund (Amendment) Bill, 2007 (Introduced on May 3, 2007 in Rajya Sabha)
The Carriage by Air (Amendment) Bill, 2007
The Trade Marks (Amendment) Bill, 2007
The Antiquities and Art Treasures (Amendment) Bill, 2007
The National Heritage Commission Bill, 2007
The Constitution (Amendment) Bill, 2007
The Clinical Establishments Registration and Regulation Bill, 2007
The Foreign Educational Institutions (Regulation of Entry and Operations, Maintenance of Quality and Prevention of Commercialization) Bill, 2007
The Unorganised Workers Social Security Bill, 2007
The Mines and Minerals (Development and Regulation) Amendment Bill, 2007
The Mines and Minerals (Development and Regulation) Second Amendment Bill, 2007
The Motor Vehicles (Amendment) Bill, 2007
The Collection of Statistics Bill, 2007
The Rajiv Gandhi Institute of Petroleum Technology Bill, 2007
The Wildlife Protection (Amendment) Bill, 2007
The Wild Life Protection (Amendment) Bill, 2007
The Environment Tribunal Bill, 2007
The Airports (Economic Regulatory Authority) Bill, 2007

Sources: Ministry of Parliamentary Affairs, PRS.

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